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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1509/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Infolink Solution Pvt. Ltd.
V/s.
Venerate Trading Pvt. Ltd.

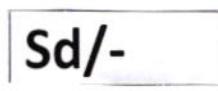
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------------------|---------------------------|--|
| 40) | Mr. Chandrakant Mhadeshwar | Advocate for Applicant |  |

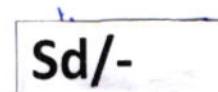
ORDER

CP No.1509/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.11.2017, with a direction to
the Petitioner to intimate next date of hearing to the Corporate Debtor.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)